

Difficulties faced by tourists at Kanyakumari

5322. SHRI N. DENNIS: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government are aware of the difficulties faced by tourists and pilgrims who visit Kanyakumari;

(b) whether there are proposals under the consideration of Government to convert Kanyakumari into an attractive tourist centre by a master plan; and

(c) whether more facilities and conveniences would be provided in Kanyakumari to attract more tourists?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN): (a) Yes, Sir. The facilities available are not adequate.

(b) and (c) Kanyakumari has been included in one of the travel circuits of Tamil Nadu for integrated development in a phased manner by pooling the resources in the Central, State and private sectors. The Government of Tamil Nadu has prepared a Master Plan for the overall development of Kanyakumari. This is under examination of the Central Department of Tourism to determine which components can be taken up in the Central Sector with the existing financial constraints. ITDC has a proposal to construct a hotel in Kanyakumari as a joint venture scheme with the State Tourism Development Corporation during the Sixth Five Year Plan depending upon the availability of funds and inter-se priorities.

News-item captioned "Five N.T.C. Mills turn corner"

5323. SHRI PIUS TIRKEY:
SHRI ANAND SINGH:

Will the Minister of COMMERCE be pleased to state:

(a) whether Government's attention has been drawn to the news-item ap-

pearing in the 'Business Standard' of Calcutta dated 13th July, 1982 under the caption 'Five NTC Mills turned corner';

(b) if so, what further efforts are being made to see that the subsidiaries get substantial assistance by the holding company and Government to bring back all the mills under the control of N.T.C. on a profitable footing; and

(c) whether the holding company has been failing to render proper attention to the subsidiaries and if so, facts thereof and reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) to (c) Government has seen the news-item. It is not correct that these mills have started making profits. All possible financial assistance is being provided by the Holding Company to its subsidiaries for modernisation and expansion of mills, labour rationalisation, installation of generators to overcome power shortage etc.

Representation by D.A.O.A.S.

5324. SHRI R. P. DAS: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that DAOAS in a representation has pointed out that recruitment rules to the service had been framed by the Department of Defence Production, but efforts were being made for allocating a sizeable number of the posts to IAF officers out of the existing vacancies; and

(b) if so, the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO): (a) and (b) A representation alleging certain irregularities has been received from the Defence Aeronautical Quality Assurance Officers' Association in connection with the Directorate of Technical Development and Production (Air). The representation is being looked into.